

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2016 &
IA NO. 538 OF 2016**

Dated : 6th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s. GEM Sugars Ltd. ... Appellant(s)
Vs.
Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

ORDER

Admit. Issue notice on the Appeal as well as on the I.A. No. 538 of 2016 (Appl. for stay). Mr. Anand K. Ganesan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 04.01.2017. Dasti, in addition, is permitted.

List the I.A. No. 538 of 2016 for hearing on **04.01.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**